छुडी योजना की अन्तरिम समीका

* 273 श्री स्शील चन्द महन्तः

डा॰ मदन मोहन सिंह सिंड :

क्या योजना मंत्री यह बताने की क्रमा करेगे कि:

(क) क्या यह सच है कि छठी पंचवर्षीय योजना की हाल में अंतरिम समीक्षा की गई है ; ग्रौर

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

योजना मंत्री (श्री एस० बी० जिल्हाण):(क) छठी योजना का मूल्यांकन लणभगपराही गया है।

(ख) मूल्यांकन की एक प्रति क्रीझ ही सदन के सभा पटल पर प्रस्तुत कर दी जाएगी ।

Paper Mills in the Country

*274. SHRIMATI ILA BHATTA-CHARYA: Will the Ministry of INDUSTRY be pleased to state;

(a) what is the number of paper mills in the country at present;

(b) whether it is a fact that Government propose to set up one paper mill in Tripura; and

(c) if so, by when this proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): (a) As on 1st January, 1983 there were 177 units in the organised sector manufacturing paper and papers board.

(b) and (c) The Government of Tripura have proposed the setting up of a paper/ pulp mill based on the bamboo resources of the State. It is, however, necessary that adequate infrastructural facilities are developed to support a major project like a n»-«.r mill. As the existing infrastructure is inadequate, there is no proposal to take up the project in the current plan.

to Questions

Armed hold-ups and robberies

*275. SHRI SATYA PAL MALIK: Will the Minister of HOME AFFAIRS be pleased to state;

(a) what is the number of armed hold ups and robberies in Delhi during the last six months and what is the number of persons if any, killed in such incidents; anJ

(b) what is the estimated loss suffered by the victims as a result thereof and what precise steps have been taken by Govern ment to liquidate the gangs responsible for such crimes and to improve the law and orde_r situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS fSHRI NIHAR RANJAN LASKAR): (a) During the period from 1st January, 1983 to 30th June, 1983, 116 cases of armed holdups and robberies have been reported to the Delhi Police. In one case registered Under sections 397/302 T.P.C. as a murder case at the Police Station Sarai Rohilla, the motive was robbery. There has been no loss of life in other cases.

(b) The estimated loss suffered in these cases i_s about 27,95,500. As a result of vigorous police investigation, 100 persons responsible for these cases have already been arrested and 21 of them are facing trial in the courts. Property worth Rs. 6.79 lakhs has also been so far recovered.

To check such crimes the Delhi Police has taken various steps like armed patrol-line with walkie-talkie and wireless sets, action against known criminals end bad characters under the various sections of law including National Security Act, surprise checking of vehicles to detect those involved i,n commission of crime strengthening of surveillance over known criminals, posting of police pickets and holding of inter-district meetings with police officials of adjoining States to ensure coordinated action and proper collection of intelligence regarding criminals.